## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1861/2019 & IA 1860/2019 & IA 1862/2019 in DFR No. 2250/2019 (IA 1861/2019 - For waiver of court fee & IA 1860/2019 - For condonation of delay in filing the Appeal & IA 1862/2019 - For condonation of delay in refiling the Appeal)	North Eastern Electricity Supply Company of Odisha Limited & Ors. VS Odisha Electricity Regulatory Commission & Ors.	2250/2019 Dated 13/08/2019	22/11/2019		25/11/2019 Court - 1
2	APL No. 396/2019 & IA 2079/2019 (IA 2079/2019 - For Exemption from filing legible Copy)	NTPC Limited VS Central Electricity Regulatory Commission & Ors.	2320/2019 Dated 04/10/2019	23/11/2019		25/11/2019 Court - 1
3	IA 1781/2019 & IA 1780/2019 & IA 2071/2019 & IA 2070/2019 in DFR No. 2309/2019 (IA 1781/2019 - For waiver of court fee & IA 1780/2019 - For condonation of delay in filing the Appeal & IA 2071/2019 - For condonation of delay in refiling the Appeal & IA 2070/2019 - For leave to file Appeal)	Arjun Lal VS Delhi Electricity Regulatory Commission & Anr.	2309/2019 Dated 24/09/2019	22/11/2019		25/11/2019 Court - 1
4	IA 2075/2019 in DFR No. 2321/2019 (IA 2075/2019 - For condonation of delay in filing the Appeal)	NTPC Limited VS Central Electricity Regulatory Commission & Ors.	<b>2321/2019</b> Dated 04/10/2019	23/11/2019		25/11/2019 Court - 1